

12.11 hrs.

PUBLIC ACCOUNTS COMMITTEE

SEVENTY-FIRST AND SEVENTY-THIRD REPORTS

SHRI SATISH AGARWAL (Jaipur): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

(1) Seventy-first Report on Action Taken by Government on the recommendations of the Public Accounts Committee contained in their Forty-sixth Report on Union Excise Duties—Fortuitous Benefits and Rubber Products.

(2) Seventy-third Report on remodelling of Mughalsarai Marshalling Yard.

ESTIMATES COMMITTEE

NINETEENTH REPORT AND MINUTES

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to present the Nineteenth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Finance—(Department of Revenue)—Direct Taxes (Wealth Tax, Gift Tax and Estate Duty)—Part I—Exemption Limits and Minutes of the sittings of the Committee relating thereto.

श्री राजनाथ सोनकर शास्त्री :
बैंकवर्ड क्लासेज वाले मामले में हम सब लोग
वाक आउट करते हैं ।

[At this stage, Shri Rajnath Sonkar Shastri and some other hon. Members left the House].

SHRI KAMAL NATH (Chhindwara): Sir, I have given notice of

a breach of privilege against Shri Kuldip Nayar regarding an article which appeared in the *Sunday* magazine of 27th January. I have given you the notice of privilege regarding certain printed remarks by him.

MR. SPEAKER: It is under my consideration.

(Interruptions)

12.13 hrs.

RAILWAY CONVENTION COMMITTEE

FOURTH REPORT

SHRI D. L. BAITHA (Araria): I beg to present the Fourth Report (Hindi and English versions) of the Railway Convention Committee on "Rate of Dividend for 1982-83 and other Ancilliary Matters".

MR. SPEAKER: Shri P. V. Narasimha Rao may make a statement.

श्री आर० एन० राकेश (चैल) :
अध्यक्ष महोदय, मेरी कांस्टीट्यून्सी में
थानापुुरा गुपती में एक हरिजन और
मुसलमान व्यापारी का एस० ओ० ने 8
हजार रुपया छिन लिया .. (व्यवधान) ।

अध्यक्ष महोदय : करेंगे, डिस्कशन करेंगे
Nothing will go on record.

(व्यवधान) **

अध्यक्ष महोदय : छोड़िये, छोड़िये ।

SHRI K. P. UNNIKRISHNAN (Badagara): I have given notice of a breach of privilege against the Defence Minister Shri R. Venkataraman on a statement that he made in respect of Carling Attention regarding Maharashtra Trust.